

GOVERNMENT OF INDIA
MINISTRY OF DRINKING WATER AND SANITATION

LOK SABHA
UNSTARRED QUESTION NO. 3123
TO BE ANSWERED ON 04.08.2016

Assistance under NRDWP

3123. SHRI MOHITE PATIL VIJAYSINH SHANKARRAO;

SHRI KIRTI AZAD:

Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

(a) the details of the funds provided by the Union Government to various State Governments including Bihar and Maharashtra for drinking water and sanitation during each of the last three years and the current year, State/UT-wise;

(b) whether this fund was inadequate for some States and if so, the details thereof and the action taken by the Union Government to provide more funds to these States;

(c) the extent of works yet to be done in drinking water and sanitation sector in these States including Bihar and Maharashtra; and

(d) whether the Union Government is providing any technical assistance to the States through the National Rural Drinking Water Programme to ensure that the required quantum of drinking water is supplied to the areas facing drinking water shortage, and if so, the details thereof, State/ UT-wise including Bihar and Maharashtra?

ANSWER

MINISTER OF STATE FOR DRINKING WATER AND SANITATION
(SHRI RAMESH CHANDAPPA JIGAJINAGI)

(a)& (b) The details of funds released by this Ministry under National Rural Drinking Water Programme (NRDWP) for the last three years and the current year are at **Annexure-I**. There has been a decrease in allocation of funds to the States during 2015-16 and 2016-17 due to enhanced devolution of funds to the States where the State share has been increased from 32% to 42 %. With this increased devolution of funds, States/UTs are required to meet the shortfall.

Similarly under Swachh Bharat Mission (Grameen) (SBM- G), State/UT-wise, Central share released during last 3 years and current year (upto 01.08.2016) under Nirmal

Bharat Abhiyan (NBA) /Swachh Bharat Mission (Gramin) is at **Annexure-1(a)**. The allocation (BE) for SBM(G) for 2016-17 is Rs. 9000 crore and additional funds have been sought in supplementary demand.

(c) Rural Water Supply is a State subject and providing sustainable drinking water supply to the rural people is a dynamic process. This Ministry assists the States/UTs financially and technically in order to supplement their efforts in rural drinking water sector. As per information provided by States/UTs on Integrated Management Information System (IMIS) of the Ministry, there are 17,14,528 total rural habitations in the country. Out of this; 13,09,334 rural habitations are fully covered [getting at least 40 litres per capita per day (lpcd) potable drinking water], 3,34,806 habitations are partially covered (getting less than 40 lpcd) and 70,388 habitations are quality affected (where quality of drinking water is affected with at least one water contaminant like Arsenic, Fluoride, Iron, Nitrate, salinity). Hence, there are still about 24% rural habitations in the country where the population is getting unsafe drinking water or less than the required norms under NRDWP.

As regards SBM-G, State/UTs –wise number of households without toilets as on 1.10.2016 as per the information provided by the State on the Integrated Management Information System (IMIS) is at **Annexure-II**.

As per information provided by State of Bihar and Maharashtra on Integrated Management Information System (IMIS) of the Ministry, there are 1,10,234 & 1,00,066 rural habitations in these States out of which; 64,347 & 87,968 habitations are fully covered; 40,313 & 11,704 habitations are partially covered and 5574 & 394 habitations are quality affected respectively.

(d) The Drinking Water sector is a State subject. This Ministry by organizing various workshops, exhibitions and field visits shares / showcases various technologies / best practices to officials of States for benefitting them in implementation of Rural Water Supply Schemes. In addition to this, the Ministry through a high level expert committee suggest various innovative technologies relating to drinking water and sanitation sectors to the States for selection by them as per their requirement. Also, in collaboration with National Remote Sensing Centre (NRSC), this Ministry had got prepared Hydro-Geo-Morphological (HGM) Maps (Ground Water Prospect Maps) and distributed to all the States. These maps can be effectively used to drill down to correct locations both for production wells as well as artificial ground water re-charge sites.

Annexure referred in part (a) of Lok Sabha unstarred Q. No.- 3123 to be answered on 04.08.2016

Annexure-I

S.No.	State	2013-14	2014-15	2015-16	2016-17 (as on 01.08.2016)
1	ANDAMAN and NICOBAR	0.09	0.81	0.16	0.22
2	ANDHRA PRADESH	631.52	377.78	170.05	73.27
3	ARUNACHAL PRADESH	237.32	109.83	65.4	49.79
4	ASSAM	524.97	585.32	284.11	107.28
5	BIHAR	348.94	399.11	202.73	94.77
6	CHANDIGARH	0	0	0	0
7	CHATTISGARH	135.2	150.74	60.83	32.44
8	DADRA & NAGAR HAVELI	0	0	0	0
9	DAMAN & DIU	0	0	0	0
10	GOA	0	0	1.66	1.19
11	GUJARAT	515.07	405.58	238.91	118.37
12	HARYANA	229.52	277.98	122.65	53.45
13	HIMACHAL PRADESH	130.81	120.89	64.38	32.44
14	JAMMU AND KASHMIR	414.82	474.41	192.12	113.73
15	JHARKHAND	253.28	175.18	132.09	43.31
16	KARNATAKA	897.29	563.91	278.08	137.38
17	KERALA	212.04	124.1	48.05	28.02
18	LAKSHADWEEP	0	0	0	0
19	MADHYA PRADESH	474.95	440.18	193.73	96.8
20	MAHARASHTRA	690.27	748.23	330.88	165.59
21	MANIPUR	55.3	88.54	27.92	13.21
22	MEGHALAYA	103.4	69.5	31.24	17.16
23	MIZORAM	44.89	34.5	17.32	9.19
24	NAGALAND	61.07	101.44	38.53	11.33
25	ODISHA	317.07	230.67	103.19	51.29
26	PUDUCHERRY	0.06	0	0	0.29
27	PUNJAB	147.95	97.38	42.79	19.53
28	RAJASTHAN	1332.49	1304.64	526.75	289.2
29	SIKKIM	26.56	31.7	12.05	3.81
30	TAMIL NADU	387.11	382.46	182.35	62.16
31	TELANGANA	-	212.24	97.71	44.33
32	TRIPURA	89.93	68.31	31.68	12.98
33	UTTAR PRADESH	804.92	1073.22	490.31	173.4
34	UTTARAKHAND	87.61	111.48	60.06	34.99
35	WEST BENGAL	485.83	431.09	216.85	95.74
	Total	9640.28	9191.22	4264.58	1986.66

Statement referred in part (a) of the reply to Lok Sabha Un-starred Question No.3123 due for reply on 04-08-2016

Annexure 1(a)

State/UT-wise, Central share released during last 3 years and current year (Rs. in Crore)				
State/UT	2013-14	2014-15	2015-16	2016-17 (Upto 1-8-2016)
A & N ILANDS	0.00	0.00	3.40	0.00
ANDHRA PRADESH	145.24	116.10	234.17	67.73
ARUNACHAL PRADESH	5.19	14.61	38.71	9.69
ASSAM	41.81	185.78	474.27	0.00
BIHAR	0.00	0.00	221.55	131.86
CHHATTISGARH	0.00	28.12	144.72	99.48
D & N HAVELI	0.00	0.00	0.00	0.00
GOA	0.00	0.00	1.05	0.00
GUJARAT	52.64	156.07	478.22	280.49
HARYANA	131.18	5.93	32.76	68.79
HIMACHAL PRADESH	30.50	130.17	4.37	0.00
JAMMU & KASHMIR	39.57	103.08	4.05	2.30
JHARKHAND	0.00	23.05	97.32	103.59
KARNATAKA	65.95	312.54	450.77	126.72
KERALA	43.01	33.97	8.50	0.00
MADHYA PRADESH	660.39	0.00	374.33	342.24
MAHARASHTRA	36.46	236.11	567.45	264.47
MANIPUR	0.00	9.18	44.19	27.28
MEGHALAYA	103.04	0.00	35.65	41.22
MIZORAM	8.06	0.00	3.32	0.00
NAGALAND	0.00	20.87	10.83	0.00
ODISHA	0.00	65.84	571.50	458.57
PUDUCHERRY	0.00	2.00	4.40	0.00
PUNJAB	0.00	0.00	38.70	24.83
RAJASTHAN	0.00	271.57	938.73	627.30
SIKKIM	8.25	3.89	6.12	4.81
TAMIL NADU	311.92	205.12	78.94	268.51
TELANGANA	0.00	105.62	128.39	0.00
TRIPURA	14.01	50.65	38.89	0.00
UTTAR PRADESH	376.32	237.99	565.39	178.67
UTTARAKHAND	5.28	40.52	49.37	85.29
WEST BENGAL	111.47	371.52	712.92	328.76
	2190.28	2730.30	6362.96	3542.58

Source : As per Integrated Management Information System (IMIS) Report

**Statement referred in part (c) of the reply to Lok Sabha Un-starred Question No.3123
due for reply on 04-08-2016**

Annexure II

State/UT-wise number of households without toilets as on 1.8.2016	
State/UT	Households without toilets as on 1.8.2016
A & N ILANDS	20533
ANDHRA PRADESH	4067790
ARUNACHAL PRADESH	54188
ASSAM	2525453
BIHAR	16023933
CHHATTISGARH	2016993
GOA	44587
GUJARAT	1625649
HARYANA	396365
HIMACHAL PRADESH	59320
JAMMU & KASHMIR	1121606
JHARKHAND	3078683
KARNATAKA	3534654
KERALA	190688
MADHYA PRADESH	6410138
MAHARASHTRA	4338769
MANIPUR	87371
MEGHALAYA	75893
MIZORAM	17647
NAGALAND	87976
ODISHA	6191548
PUDUCHERRY	45079
PUNJAB	677197
RAJASTHAN	4841537
SIKKIM	56
TAMIL NADU	3604449
TELANGANA	2621615
TRIPURA	201385
UTTAR PRADESH	16333209
UTTARAKHAND	243243
WEST BENGAL	3595264
	84132818

Source : As per Integrated Management Information System (IMIS) Report